

*Scheme of the National Small Industries Corporation*

With a view to extending credit facilities to small-scale units against the pledge of raw materials, the Government of India have authorised the National Small Industries Corporation to give a blanket guarantee of Rs. 30.00 lakhs to the State Bank of India. According to the agreement executed between the State Bank of India and the Corporation in this regard, the Bank has undertaken to grant advance up to 100 per cent of the value of raw materials required by the small-scale industries in respect of orders received from Government through the Corporation. The guarantee given by the Corporation on the authority of the Government is subject to the condition that in each case the difference between the amount actually advanced by the State Bank of India, i.e., 100 per cent value of the raw materials and the amount the Bank would have normally advanced will not exceed Rs. 25,000 subject to an overall limit of Rs. 30,00,000.

**MARKET FOR INSECTICIDES**

•242. SHRI N. SRI RAMA REDDY: Will the Minister of COMMERCE be pleased to state:

(a) whether it is a fact that a recent market survey has shown that Burma, Thailand and Lebanon provide big markets for insecticides; and

(b) if so, what steps are being taken by Government to expand trade in these commodities in these countries?

THE MINISTER OF COMMERCE (SHRI MANUBHAI SHAH): (a) Yes, Sir. These countries provide reasonable prospects.

(b) Taking into account our commitments to export B.H.C. formulations this year in addition to meeting the internal requirement it is unlikely that any large surplus will be left for additional export. The possibili-

ties of increasing production of B.H.C. technical are being examined.

**IMPORT OF CEMENT PLANTS**

•252. SHRI P. K. KUMARAN: Will the Minister of INDUSTRY AND SUPPLY be pleased to state:

(a) whether it is a fact that Government have a proposal under their consideration to import cement plants on an emergency basis;

(b) if so, the number of plants proposed to be imported; and

(c) the estimated cost thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRY AND SUPPLY (SHRI BIBUDHENDRA MISRA): (a) to (c) It has been suggested to Government that in order to secure the necessary acceleration in the production of cement, the question whether some complete cement plants should not be imported into the country, may be considered. Whether it is at all necessary to import complete cement plants or whether the situation could be met by allowing, where necessary, a somewhat larger quantum of imported components to the Indian manufacturers of cement plants is under consideration. Until this examination is completed, it is not possible to say anything in regard to (b) and (c) of this question.

**PRECISION INSTRUMENTS FACTORY**

•253. SHRI K. DAMODARAN: Will the Minister of INDUSTRY AND SUPPLY be pleased to state:

(a) the progress so far made in the setting up of the precision instruments factory in Kerala; and

(b) the total expenditure so far incurred in this respect?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRY AND SUPPLY (SHRI BIBUDHENDRA MISRA) : (a) and (b) A statement is laid on the Table of the House. ■: '•'

## STATEMENT

(a) Pudukkottai in Palghat Area has been selected as the site for the Precision Instrument Factory in Kerala. The State Government have agreed to make available 600 acres of land for the purpose free of all costs and charges. A company by the name of Instrumentation Ltd., has been registered in Kotah, Rajasthan, for the implementation of these two projects at Kotah and Kerala. The contract for the preparation of the detailed project report and working drawings for the establishment of the mechanical instrument plant in Palghat with M/s. Prommasheexport, Moscow has been signed on the 10th January, 1964. The detailed project report is expected to be received early in 1965.

(b) No separate accounts are maintained for the expenditure on the Kerala Project. A sum of Rs. 7.86 lakhs has been incurred up to 31st March, 1964 towards the establishment of the precision instruments project at Kotah and Kerala.

**DECISION TO CONNECT JAIPUR WITH  
BROAD GAUGE LINE**

f SHRI SUNDAR MANI  
\*254. J. PATEL:  
(SHRI DEVI SINGH:

Will the Minister of RAILWAYS be pleased to state:

(a) whether Government decided some time back to connect Jaipur with broad gauge railway line; and

(b) if so, what is the progress in the matter?

THE DEPUTY MINISTER IN THE  
MINISTRY OF RAILWAYS (SHRI SHAM  
NATH): (a) No, Sir.

(b) Does not arise.

**TRANSFERS OF OFFICERS AFTER  
EVERY THREE YEARS**

\*255. SHRI P. ABRAHAM: Will the Minister of COMMERCE be pleased to state whether it is a fact that Government have decided that, in order to end corruption, officers working in Imports and Exports Department, as well as in other Departments of his Ministry, be transferred after every three years of posting at a place?

THE MINISTER OF COMMERCE (SHRI MANUBHAI SHAH): The Committee on Prevention of Corruption have recommended that as a rule no person should be allowed to remain for more than three years in an office dealing with trade and industry. The Government have accepted this recommendation in principle. Even now periodic transfers of officers are effected subject to administrative feasibility.

**TENDERS FOR SUPPLY OF SLEEPERS**

\*256. SHRI P. L. KUREEL URF TALIB: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that tenders for the supply of 400,000 wooden sleepers were invited from the United Kingdom and the United States of America, Australia, Canada, Burma, the Philippines, Malaysia and other foreign countries; and

(b) if so, what is the approximate cost of the sleepers quoted by the said countries?

THE MINISTER OF STATE IN THE  
MINISTRY OF RAILWAYS (SHRI RAM  
SUBHAG SINGH): (a) Yes, Sir. Global tenders were invited for the import and supply of 2 lakh Broad Gauge, 1 lakh Metre Gauge and 6-50 lakh cubic feet special size wooden sleepers of durable species.

(b) The tenders are under consideration.